(ग) नहीं।

(घ) 200 पलंगों वाले वार्ड ब्लाक और प्रसव कक्ष के चालू हो जाने के बाद ही प्रसूति सेवायें शुरू की जायेंगी। 1985 के मध्य तक इस वार्ड और कक्ष के चालू हो जाने की आशा है। इस वार्ड तथा कक्ष के पूरी तरह से सुसज्जित तथा आवास सहित अतिरिक्त कर्मचारियों की व्यवस्था होते ही कैजुएल्टी तथा आपाती सेवायें शुरू कर दी जायेंगी।

स्टेशनों पर रेल टिकटों की कालाबाजारी

5095. **श्री हरीश कुमार गंगवार** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 30 अक्तूबर, 1983 के दैनिक 'छपते-छपते' में "रेल टिकटों को लेकर स्टेशन पर कालाबाजारी" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो इस संबंध में सरकार द्वारा अब तक क्या कार्यवाही की गई है ; और

(ग) यदि कोई कार्यवाही नहीं की गई है तो उन कारणों का ब्योरा क्या है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) : (क) जी, हां।

(ख) और (ग) रेल टिकटों की चोरबाजारी को रोकने के लिए सतत् प्रक्रिया के रूप में निम्नलिखित उपाय किये जा रहे हैं :

(1) जहां कहीं आवश्यक होता है वहां सिविल एजेंसियों को सहायता से रेलवे के वाणिज्य और सतर्कता संगठनों द्वारा अलग-अलग या मिलकर आरक्षण और बुकिंग कार्यालयों पर नजर रखी जाती है।

(2) यात्रियों द्वारा आरक्षणों के लिए पेश किए गये मांग-पत्रों की कड़ी जांच की जाती है और संदेहास्पद मामलों में, मांग-पत्रों पर दिये गये पते पर घर-घर जाकर पूछताछ करके या जवाबी पत्र भेजकर, ऐसे आरक्षणों की सत्यता का पता लगाया जाता है ; और

(3) चलती गाड़ियों में गहन जांच की जाती है जिसके दौरान यात्रियों द्वारा आरक्षण मांग-पत्रों में दिये गये विवरण को वास्तव में यात्रा कर रहे यात्रियों के विवरण से मिलाया जाता है और हस्तांतरित आरक्षणों पर यात्रा करते पाये जाने वाले यात्रियों पर कानून के अनुसार जुर्माना किया जाता है।

विशेषकर कलकत्ता क्षेत्र और पूर्व और दक्षिण-पूर्व रेलवे के स्टेशनों में उठाये गये कदमों के संबंध में उल्लेखनीय है कि अक्तूबर, 1982 से अक्तूबर, 1983 के दौरान पूर्व रेलवे ने भेद्य स्थलों पर 50 बार जांच की जिसके फलस्वरुप 63 समाज-विरोधी तत्वों को पकड़ा गया तथा 4 रेल कर्मचारियों को विभिन्न अनिमियतताओं में ग्रस्त होने का दोषी पाया गया। दक्षिण-पूर्व रेलवे पर जनवरी 83 से अक्तूबर, 1983 के दौरान आरक्षण कार्यालयों और प्लेटफार्मों पर 135 बार जांच की गयी जिसके फलस्वरुप 122 रेल कर्मचारियों को विभिन्न अनियमितताओं में दोषी पाया गया और 216 बाहरी व्यक्तियों को झूठे आरक्षण/अवैध रूप से टिकट बेचने आदि के कारण पकड़ा गया।

Development of Road Communication in Tribal Areas

5096. SHRI GIRIDHAR GOMANGO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether his Ministry has received proposals from the States for the development of road communication in the tribal areas during Sixth Plan period ;

(b) if so, the names of the States and the proposals in detail, Statewise ;

(c) if not, whether his Ministry has asked the States to prepare the master plan for road development in tribal sub-plan areas and issued the guidelines ;

(d) if so, the details of the guidelines therefor ;

(e) funds provided by his Ministry during Annual Plans of the Sixth Five Year Plan to the States under various schemes for tribal areas, State-wise ; and

(f) whether the funds have been earmarked by his Ministry for tribal areas and released to the States to spent them in these areas or it was over all development of the state roads ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b). Proposals regarding development of road communication in tribal areas are received from the States by the Ministry of Home Affairs who are the nodal Ministry for all matters pertaining to tribal areas. The Ministry of Shipping and Transport examines only those proposals which are recommended by the Ministry of Home Affairs. Such proposals are technically scrutinised and approved in consultation with the Planning Commission and the Finance Ministry for implementation by the State Govts. The details of proposals recommended by the Ministry of Home Affairs are given in the statement.

(c) and (d). Does not arise.

(e) and (f). With a view to assisting the State Governments in the development of roads in tribal areas a provision of Rs. 1 crore has been made for expenditure during 1983-84. Further provision will be made for this purpose in 1984-85.

Statement

Sl. No.	State	Proposal	Amount Rs.	Remarks
1	2	3	4	5
1.	Madhya Pradesh	Construction of bridges (6 Nos) and approaches on Madwas-Kushmi Road in Tribal areas of Madhya Pradesh.	As approved 1.70 lakhs	Already sanctioned.
2.	—do—	Development of Achankmar-Keonchi Road in Tribal Areas.	As approved 1.92 lakhs	—do—
3.	—do—	Construction of Madwas-Kushmi Runda Bhadura Road.	As approved 40 lakhs	—do—
4.	Rajasthan	Construction of road in Kalingara Kushalgarh Section in Banswara Distt. and three bridges.	40 lakhs	Under examination.
5.	Himachal Pradesh	Roads and Bridges in Kinnaur, Lahul Spiti and Chamba Distt.	100.36 lakhs	—do—

1	2	3	4	5
6.	Bihar	(a) Raj Nagar Seraikela Road (b) Bridges on Kharsawan Dalbhanga Road (c) Bridges on Bhandaria Ramkanda Road (d) Ghat Bazar Hurda-Orga Road (e) Geidhni Paharhi (Dumka) Gendo Road (f) Topa Karro Road	112 lakhs	Under examination

Construction of Chukha Hydel Project in Bhutan

5097. SHRI GEORGE FERNANDES : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government of India are constructing a power station in Bhutan called Chukha Hydel Project ;

(b) the total number of workers employed on this project ;

(c) whether there is any distinction in the salary scales and other benefits available to workers sent on deputation and workers directly recruited ;

(e) if so, the details thereof ; and

(d) whether Government will take immediate steps to rectify this situation ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : (a) Yes, Sir.

(b) The total number of personnel working in Chukha Hydel Project is 8720.

(c) to (e). Deputationists from India are governed by rules for deputationists of Government of India and the directly recruited employees by rules of the Royal Government of Bhutan. This is as per standard practice all over the world.

University Security Force

5098. SHRI SATYASADHAN CHAKRABORTY : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that the Ministry of Education has askad the University Grants Commission to take steps for the implementation of the recommendation of the Sixth Report of the National Police Commission on the formation of a University Security Force ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b). The Government have sought the views of the University Grants Commission on relevant recommendations of the National Police Commission and allied matters. The Commission has set up a Committee to examine the matters and make specific recommendations. The Committee has not yet finalised its work.

Representation from Central Government Employees Welfare Association, Palwal

5099. SHRI K. LAKKAPPA : Will the Minister of HEALTH AND FAMILY